archaeologist whose services are not required.

श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या श्रीमन, यह बतलाने की कृपा करेगे कि कुछ पुरातत्व विशेषज्ञ जो ग्रपना निजी व्यवसाय कर के काम चलाते है, उनको कुछ व्यापारिक संस्थाएं धन की सहायता दे कर विदेशों मे ज्ञानार्जन के लिये भेजती है, ऐसी स्थिति मे क्य भारत सरकार ने कोई ऐसी योजना बनाई है ग्रयवा नही कि ऐसे लोग ज्ञानार्जन के लिये विदेशों मे जा सर्के ग्रौर वहा की ग्रौर यहां की पुरातत्व की सामग्री का प्रध्ययन कर सर्के ।

SHRI M. C. CHAGLA: In every department, whenever we can, we send our men abroad for improvement of knowledge or for attending international conferences. That applies also to the Department of Archaeology.

श्रो विमलकुमार मन्नालालजी चौरड़िया: क्या श्रीमान को यह ज्ञात है कि मध्य प्रदेश के एक श्री हरिभाऊ वाकणकर प्राग ऐति-हासिक पुरातत्व वेत्ता के ग्रपने क्षेत्र में विशेषज्ञ है श्रीर उनके ज्ञान का लाभ लेने के लिए सरकार ने क्या कार्यवही की, इसके बारे मे कुछ जानकारी है क्या ?

SHRI M. C. CHAGLA: I am not aware of individuals but if my hon. friend will write to me, I will certainly make use of his services and do what I can.

SHRI G. RAMACHANDRAN: Will the Minister of Education be pleased to tell us which of the Universities in India offers the best training in archaeology and if there are not enough

facilities for such training what he proposes to do to correct the situation?

SHRI M. C. CHAGLA: I have not got information as to which Universities offer the best training in archaeology. That does not arise out of this question and I have not got the information.

राज्य मूल्यांकन (पर्राक्षा सुधार) एकक

* ४२६. श्री भगवत नारायण भागंव : क्या शिक्षा मंत्री यह बताने की कृपा करेगे कि 1963-64 के वर्ष में केन्द्रीय सरकार ने राज्य मूल्यांकन (परीक्षा सुधार) एककों की स्थापना के लिए प्रत्येक राज्य को कितनी कितनी वित्तीय सहायता दी ग्रौर 1964-65 के वर्ष मे उनमे से प्रत्येक को तथा ग्रन्य राज्यो को कितनी कितनी वित्तीय सहायता देने की प्रस्थापना है ?

†[State Evaluation (Examination Reforms) Units

*526. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the amount of financial assistance given to each State during the year 1963-64 by the Central Government for the establishment of State Evaluation (Examination Reforms) Units and the amount of financial assistance proposed to be given to each of them as well as other States during the year 1964-65?]

शिक्षा मंत्री (श्री एम० सी० चागला): विवरण सभा पटल पर रख दिया गया गया है ।

				<u> </u>	
	राज्य		⊢ .	1963-64 के	1964-65 के दौरान दी जाने
·			, - <u>-</u>	दौरान	वाली प्रस्तावित वित्तीय
			,	स्वीकृत राशि	सहायता
				रुपये	- <u></u>
म्रांध प्र देश	•	•		8,313.00	खर्च के ग्रनुमोदित मदों के ग्राधार
भसम	•			10,524.00	पर स्थापिन एककों को भारत
बिहार	•	•~	: .	54,697.00	सरकार का शत प्रतिशत सहा-
गुजरात	•			4,660.00	यता देने का विचार है । इसके
केरल.	•			11,769.00	लिए 3.19 लाख रुपये की
मध्य प्र देश				11,648.00	व्यवस्थाकी गई है ।
महाराष्ट्र .	• 7	•	۰.	5,230.00	
मैसूर ं	٠	•		5,968.00	
उड़ीसा	•	5.	.`	24,478.00	
पंजाब		· .	•	590.00	
राजस्थान	•	•`		10,139.00	I
उत्तर प्रदेश		•	•	13,212.00	
पश्चिमी बंगाल	•			12,040.00	

विवरण

†[THE MINISTER OF EDUCATION (SHR) M. C. CHAGDA); A statement is laid on the Table of the House. HT.

STATEMENT

Amount sanc-Financial Assistance proposed tioned During State to be given during 1964-65 1963-64 Rs. Andhra Pradesh Government of India propose to 8,313.00 give 100 per cent Central assistance for the Units es-Assam 10,524.00 tablished on approved items of expenditure. A provision of Bihar 54,697.00 Rs. 3.19 lacs has been made 4,660.00 for this. Gujarat . Kerala 11,769.00 . Madhya Pradesh 11,648.00 . . Maharashtra 5,230.00 • . 5,968 · 00 Mysore . Orissa . 3 24,478.00 . ۰. ۰ . Punjab 590·00 . . Rajasthan 10,139.00 . . . Uttar Pradesh . 13,212.00 . West Bengal 12,040.00]

†[] English translation.

श्वी भग ३ त नारायण भार्गव क्या मै यह जान सकता हू कि इस योजना के लिए तृतीय पचवर्षीय योजना मे कितना रुपया रखा गया था ग्रौर वह घटा कर के कितना कम कर दिया गया ग्रौर कम कर देने का कया कारण है ?

SHRI M C. CHAGLA The present position is that thirteen States are availing themselves of this scheme; the other three have not done so The States are given various amounts as indicated in the statement We are giving a hundred per cent assistance because it is a Centrally sponsored scheme

श्वी भगवन नारायण भार्गव मेरे सवाल का जवाब नही दिया गया । मैंने यह सवाल किया था कि तीसरी योजना में कितना रुपया इस योजना के 'लए रखा गया था ग्रौर वह घटा कर के कितना कम कर दिया गया श्रौर कम कर देने का क्या कारण है ?

SHRI M C CHAGLA The provision for the scheme in the whole Plan was thirty-three lakhs which has since been reduced to Rs 10 50 lakhs I do not know the reasons for the decrease but apparently steps are being taken to set up this institution in the various States As I said, only thirteen States have so far availed of this particular assistance for this scheme

श्री भगवत नारायण भार्गव हर राज्य मे एक एक यूनिट स्थापित की गई है। इस सम्बन्ध में मैं यह जानना चाहता हूं कि जब एक यूनिट हर राज्य मे स्थापित की गई है, तो उनको जो अनुदान दिया गया है उसमे इतना भारी भेद क्यो है जैसे पंजाब को केवल 590 रु• दिये गये है त्रौर बिहार को 54 हजार से अधिक दिये गये हैं? इसमे जो आतक्डे दिये गये है, उनसे यह मालूम होता है कि कही खर्चा बहुत ज्यादा है और कही नाममात को खर्चा है इसका क्या कारण है? SWRI M C CHAGLA. My hon, friend is not right The amount given to the various States depends upon the state of development a particular State has reached or the bills that are submitted We can only pay when the bills are submitted and Punjab is either very economical or it has not submitted any bills

PROF SATYAVRATA SIDDHANT-ALANKAR Will the Minister of Education be pleased to state whether the evaluation units have held any "workshops" to train "method masters" in examination reforms?

SHRI M C CHAGLA We have a scheme in the Centre, the Extension Scheme, which advises these units and these units for examination evaluation were set up as a result of the work done by the Central Evaluation Unit in the Directorate of Extension Programme for Secondary Education I have not got the information as to whether any workshops were set up but I can supply that information to my hon. friend

SHRI ARJUN ARORA May I know whether these units are also entrusted with the responsibility of evolving methods to reduce the extent of copying and other undesirable methods in the examinations by the examinees?

SHRI M C CHAGLA: I wish my hon. friend can show me a scheme whereby I can bring that about

SHRI G RAMACHANDRAN: Since the Minister was good enough to tell us that a large number of States have taken advantage of financial assistance for this matter, is he in a position to tell us whether these States have done anything tangible yet in the reform of examination?

SHRI M C. CHAGLA Well, Sir, they have just started and I am sure all the States are working hard on it They know the problem; they know that there is a lot of wastage in examinations; they know that the

3368

examination system should be improved. It is too early to make an assessment of the work done by the States.

SHRI G. RAMACHANDRAN: Is there any initiative that the Central Government has taken in this matter and if so what is the initiative which the Government has offered to the States to follow up?

SHRI M. C. CHAGLA: The initiative is, we supply them information, we supply them the result_S of our research, we give them guidance, we give them moral support and we give them money. What more can we do?

श्री विमलकुमार मन्नालालजी चौरड़िया :

क्या श्रीमान यह बतलायेंगे कि जो तीन प्रान्त रह गये हैं जिन्होंने इस योजना के ग्रन्तर्गत फायदा नहीं उठाया है वे कौन कौन से हैं ग्रौर उन्होंने इसका उपयोग न लेने के बारे में क्या क्या कारण बताए हैं ?

SHRI M. C. CHAGLA: Madras, Jammu and Kashmir and Nagaland are not implementing the scheme. Of these. Madras did not consider it necessary to implement the scheme because of recent changes made by them in the examination system. Jammu & Kashmir has not sent any reply. As for Nagaland, the State was not in existence at the time the scheme was taken up.

SHRI G. RAMACHANDRAN: I was not thinking of moral support. This question of examination reform is one of the most urgent needs of this country and I am glad the Central Government have taken some steps towards examination reform. But is the Central Government or the Ministry of Education doing something to give them some kind of guidance? What kind of guidance have they been able to give?

SHRI M. C. CHAGLA: As I said, although these units have been set up in the States, we have not stopped thinking about the examination system in the Centre. Our National Council is working on it all the time. There is a Committee; there is research going on and we convey to the various States the results of this research and of our thinking.

MR. CHAIRMAN: You can take the horse to the water; you cannot make him drink.

*527. [The questioner (Shri Faridul Haq Ansari) was absent. For answer, vide cols. 3386-3387 infra.]

*528. Postponed to the 8th December, 1964.

Smuggled articles used by All India Service Personnel

*529. { SHRI ABDUL GHANI: † SHRI JAGAT NARAIN:

Will the Minister of HOME AFFAIRS be pleased to state whether the Prime Minister recently received a complaint regarding smuggled articles from Pakistan which have been used by Punjab and Madras I.C.S., I.A.S., I.P. and other officers in 1961?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Two complaints, alleging that certain high officials in the Punjab had smuggled goods from Pakistan, were recently received in the Prime Minister's Secretariat. The matter has been taken up with the Punjab Government.

شرى ع**بدالغلى : كه**ا سركار بتائي کی که سیترل گورنمذت نے اکسائو کے معاملہ مہن کوئی انکوائری کی کہ انہوں نے ایکسائز ڈیوڈی کہوں نههن لي -

[†]The question was actually asked on the floor of the House by Shri Abdul Ghani.